

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-024/2021/ 418 /R. Cell

Dated, Guwahati the 18th December, 2021

In continuation to this Registry's earlier notification No. HC.XXXVII-024/2021/400/R.Cell dated 07-12-2021, the Gauhati High Court has been pleased to call for scanned copies (in PDF format) of **6 (six) judgments [3(three) from civil side and 3 (three) from criminal side]** from the following 3 (three) additional Grade-II officers of Mizoram Judicial Service in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service:

Sl. No.	Name of Officers	Present Place of posting
1.	Shri Lalramsanga	Senior Civil Judge-Cum-Chief Judicial Magistrate, Champhai
2.	Shri Vincent Lalrokima	Sr. Civil Judge-cum-Chief Judicial Magistrate, Kolasib
3.	Shri Birthoilal Sakachep	Senior Civil Judge, Aizawl

The following directives may be followed for submission of the scanned copies of judgments:

1. The scanned copies of the delivered judgments must have signature of the Presiding Officer on each page and have to be sent to the undersigned through e-mail at **regv.ghc@gmail.com** on or before **28-12-2021 (Tuesday)** within office hours.
2. For every Judgment there should be a separate PDF file.
3. The Judgments should be properly paginated and clearly scanned.

By Order,



(R. Baruah)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-24/2021/ 418 A /R. Cell

Dated, Guwahati the 18th December, 2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.

2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Aizawl Bench, Aizawl for information and necessary action. He is requested to intimate the concerned officers. Further he is requested to upload this notification in the website of the Aizawl Bench immediately.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
9. Project Manager for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 18-12-2021 regarding calling of judgments from 3 (three) additional officers in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service**" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.



(R. Baruah)
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1